Annexure 9

Name of Corporate Debtor : Raheja Developers Limited- Project Rahe Date of Commencemnt of CIRP : 8 June 2026 **(Version 5: Pursuant to claims received and updated as on 29 October 2026)**

Other creditors, if any, (other than financial creditors and operational creditors)

Sl No	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Manjit Kaur Mejie	Other Creditor-1	21-07-2026	33,862,061	29,019,427	Other Creditor	-	-	No	-	-	-	4,842,634	-	Homebuyer with entire Principal amount refunded
2	Balraj Singh Mejie	Other Creditor-2	21-07-2026	36,069,852	35,236,320	Other Creditor	-	-	No	-	-	-	833,532	-	Homebuyer with entire Principal amount refunded
3	Rakhi Chahuan and Sanjay Chauhan	Other Creditor-4	04-07-2026	45,580,269	32,139,087	Other Creditor	-	-	No	-	-	-	13,441,182	-	Allottees wherein no sale consideration was paid and the unit as allotted in accordance with the terms of MOU dated 31-07-2018
4	Rakhi Chahuan	Other Creditor-5	04-07-2026	43,810,349	25,356,729	Other Creditor	-	-	No	-	-	-	18,453,620	-	Allottees wherein no sale consideration was paid and the unit as allotted in accordance with the terms of MOU dated 31-07-2018
5	Rakhi Chahuan	Other Creditor-6	04-07-2026	39,145,881	23,342,994	Other Creditor	-	-	No	-	-	-	15,802,887	-	Allottees wherein no sale consideration was paid and the unit as allotted in accordance with the terms of MOU dated 31-07-2018
6	Rakhi Chahuan	Other Creditor-7	04-07-2026	39,145,881	23,342,994	Other Creditor	-	-	No	-	-	-	15,802,887	-	Allottees wherein no sale consideration was paid and the unit as allotted in accordance with the terms of MOU dated 31-07-2018
7	Reeta Chauhan	Other Creditor-8	23-06-2026	39,145,881	23,342,994	Other Creditor	-	-	No	-	-	-	15,802,887	-	Allottees wherein no sale consideration was paid and the unit as allotted in accordance with the terms of MOU dated 31-07-2018
8	Reeta Chauhan	Other Creditor-9	23-06-2026	39,145,881	23,342,994	Other Creditor	-	-	No	-	-	-	15,802,887	-	Allottees wherein no sale consideration was paid and the unit as allotted in accordance with the terms of MOU dated 31-07-2018
9	Reeta Chauhan	Other Creditor-10	23-06-2026	39,145,881	23,342,994	Other Creditor	-	-	No	-	-	-	15,802,887	-	Allottees wherein no sale consideration was paid and the unit as allotted in accordance with the terms of MOU dated 31-07-2018
10	M/S Raheja Homes Ltd.	Other Creditor-11	22-Jun-26	-	-	Other Creditor	-	-	Yes	-	-	-	-	-	Claim has been admitted on a non-quantifiable basis, as no monetary amount was specified in the claim form.
				355,051,936	**238,466,532**		**-**	**-**		**-**	**-**	**-**	**116,585,404**	**-**	